

HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - Senior Civil Judges - Posting and Transfer - ORDERED.

ROC.NO.973/2014-B.SPL.

NOTIFICATION NO.309-B.SPL.

DATED:07.02.2014
READ:

High Court's Proceedings Roc.No.7924/2010-B.Spl., dated 28.01.2014.

The High Court is pleased to order the following Posting and Transfer:-

Sri G.Kabardhi, Senior Civil Judge working on other duty as Deputy Director (Legal) Andhra Pradesh Lok Ayukta, Hyderabad, who has been recalled to Andhra Pradesh State Judicial Service and await order of his post in the High Court's proceedings read above, is transferred and posted as Prl. Senior Civil Judge, Vijayawada, Krishna District (Post kept vacant)

- i) Sri G.Kabardhi, will immediately proceed to his new station and shall take charge of his post and also the post of I Addl. Senior Civil Judge, Vijayawada from III Addl. Senior Civil Judge, Vijayawada.
- ii) Sri G.Kabardhi, after assumption of charge as Prl. Senior Civil Judge, Vijayawada, will be in full additional charge of the post of I Addl. Senior Civil Judge, Vijayawada, until further orders.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Prl. Secretary to the Hon'ble Andhra Pradesh Lok Ayukta, Hyderabad, 5-9-49, Basheerbagh, 500 063. (for placing before His Lordship Kind Perusal.)
4. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
5. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
6. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad

7. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
8. The Secretary to Government, Legal Affairs, Law Department, Government of Andhra Pradesh, Hyderabad
9. The Accountant General, Andhra Pradesh, Hyderabad
10. The Director of Treasuries and Accounts, Hyderabad
11. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
12. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
13. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
14. The Deputy Director (Legal) Andhra Pradesh Lok Ayukta, Hyderabad
15. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
16. The I Addl. District and Sessions Judge, Krishna at Machilipatnam.
17. The Metropolitan Sessions Judge, Vijayawada, Krishna District
18. The Prl. Senior Civil Judge, Vijayawada, Krishna District.
19. The I Addl. Senior Civil Judge, Vijayawada, Krishna District
20. The III Addl. Senior Civil Judge, Vijayawada, Krishna District
21. The District Treasury Officers, Krishna at Machilipatnam.
22. The Sub Treasury Officers, Vijayawada, Krishna District
23. The Secretary, Andhra Pradesh State Judicial Officers Association, (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
24. **THE SECTION OFFICERS:-**
a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.